

संसार मंत्रालय में राज्य मंत्री (जी काशीर प्रसाद मुखर्जी) : (क) जी हाँ। मोरवी की चेम्बर आफ कामर्स को डी०ई०टी०, मोरवी, के साथ राजकोट में तारीख 15-4-78 को एक बैठक हुई थी।

(ख) शिकायतों और मांगें इस प्रकार थीं:—

- (i) डायल टोन का न मिलना
- (ii) डायल करते समय कनेक्शन रुक जाना
- (iii) ग्रहमदाबाद और बम्बई के लिए ट्रक काले लगने में विलम्ब होना क्योंकि ट्रक लाइनें लम्बे समय के लिए खराब रहती हैं।
- (iv) कर्मचारियों का अन्न व्यवहार।

(ग) और (घ). उपर्युक्त सभी मुद्दों पर एस० डी० भो० (टी०) मोरवी और डी० ई० टी०, राजकोट द्वारा कार्यवाही की गई है। चेम्बर आफ कामर्स एवम् इंडस्ट्री ने यह स्वीकार किया है कि सवालों में सुधार हुआ है।

**Consortium of Foreign buyers of Alumina to be produced in Orissa**

685. SHRI K. PRADHANI: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether there is any proposal under the consideration of Government to take initiative to form a consortium of foreign buyers of alumina to be produced in Orissa utilising the east coast bauxite deposits;

(b) whether some contacts were made to enlist the assistance of some countries in the preparation of feasibility studies for the setting up of

export-oriented alumina and aluminium plants in the east coast; and

(c) if so, the details thereof?

THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK): (a) M/s. Aluminium Pechiney of France have been entrusted by Bharat Aluminium Co., with the preparation of a Feasibility Report for establishment of an export-oriented Alumina/Aluminium Plant based on bauxite deposits of Orissa State. This Report is expected to be submitted by them during March/April '79. Earlier to this, M/s. Aluminium Pechiney will submit a preliminary assessment report by October '78. Depending upon the findings in the preliminary assessment report, suitable further action is proposed to be taken. The question of forming a consortium of foreign buyers will arise for consideration at that stage.

(b) Yes, Sir.

(c) Bharat Aluminium Company has entered into contracts in March 78, with Messrs. Tsvetmetpromexport, a Soviet Government Undertaking for the preparation of a Feasibility Study for an export-oriented Alumina Plant based on bauxite deposits in the State of Andhra Pradesh. In the event of the project being viable, the Soviet authorities would assist in the setting up of the plant on "Compensation" basis. To this end, the Soviet authorities have indicated their readiness to buy upto 300,000 tonnes of alumina per annum, which would go towards payment for the equipment and services to be provided by the Soviet authorities.

**Allegations against working of ICMR**

686. SHRI BHAGAT RAM: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) when the W.H.O. Research Unit or Genetic Control on Mosquitoes at New Delhi was taken over by the ICMR;

(b) whether the office equipment and furniture etc., costing lakhs and lakhs of rupees were auctioned/disposed off in an undesirable way;

(c) if so, the action so far taken by Government and steps proposed to be taken against the officials of the ICMR;

(d) whether the present D.G., ICMR, is standing in the way of appointing a high power committee; and

(e) whether Government are considering to institute a C.B.I. enquiry into the matter and if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV): (a) The WHO Research Unit on Genetic Control of Mosquitoes, New Delhi, closed down on the 30th June, 1975. This unit was not taken over by the ICMR. However, it was decided to set up a Vector Control Research Centre at Pondicherry and a Malaria Research Unit at Delhi under the ICMR, utilising the majority of the skilled staff retrenched from the WHO unit.

(b) The serviceable items of the WHO Unit stores were sent to these Centres at Pondicherry and Delhi & other permanent institutions of the Council. The unserviceable items of stores were auctioned and disposed of after following the usual prescribed procedure. All the items were properly accounted for.

(c) to (e). Do not arise.

#### Excess Billing in Ulhasnagar

687. SHRI R. K. MHALGI: Will the Minister of COMMUNICATIONS be pleased to refer to the reply given to Unstarred Question No. 7612 on the 20th April, 1978: re. Phone bill malpractices in Ulhasnagar (Maharashtra) and state;

(a) whether responsibility was fixed on the concerned in 19 out of

60 cases of excess metering of Ulhasnagar; Distt. Maharashtra in which rebate was allowed afterwards;

(b) if not, why not;

(c) whether the investigation of remaining nine cases was completed and with what result; and

(d) if not, the reasons for delay?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI): (a) and (b). The question of fixing responsibility does not arise. The 19 cases in question relate to complaints of excess metering. Necessary rebates were allowed, after detailed investigations, where the metres were found to be defective. The metres were also set right and no complaints have been received in subsequent quarters.

(c) and (d). Suitable rebates in the remaining nine cases have also been allowed.

#### Pay Scales of P.O. and R.M.S. Accountants in P. & T.

688. SHRI R. K. MHALGI: Will the Minister of COMMUNICATIONS be pleased to refer to the reply given to Unstarred Question No. 9124 on the 4th May, 1978 and state:

(a) whether Government have now taken a decision on the pay scale of P.O. & R.M.S. Accountants in P&T Department especially with effect from 1-4-76 when the postal accounts were departmentalized;

(b) if so, when and whether the said decision is being implemented; and

(c) if not, the reasons thereof and efforts made especially during the last three months and when the decision will be taken?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI): (a) The question of applying a separate pay scale to P.O. and R.M.S. Accountants is under active consideration.